

# LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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## LOK SABHA

Saturday, 10th September, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

### QUESTIONS AND ANSWERS

(No Questions: Part I not published)

11-02 A.M.

### MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

(1) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 8th September, 1955, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the acquisition and termination of Indian citizenship. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

#### Motion

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the acquisition and termination of Indian citizenship, and resolves that the following members of the Rajya Sabha be nominated to

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serve on the said Joint Committee:

1. Shri K. Madhava Menon.
2. Shri Jaspat Roy Kapoor.
3. Shri Akbar Ali Khan.
4. Shri Sri Narayan Mahtha.
5. Shri B. P. Agarwal.
6. Diwan Chaman Lall.
7. Dr. R. P. Dube.
8. Shri P. T. Leuva.
9. Shri Trilochan Dutta.
10. Dr. H. N. Kunzru.
11. Shri B. C. Ghose.
12. Shri J. V. K. Vallabharao.
13. Shri M. P. N. Sinha.
14. Shri Amolakh Chand.
15. Shri Govind Ballabh Pant."

(2) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th September, 1955, has passed the following motion extending the time for presentation of the Report of the Joint Committee of the Houses on the Hindu Succession Bill, 1954:

#### Motion

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to amend and codify the law relating to intestate succession among Hindus be extended up to Monday, the 19th September, 1955."

### COMPANIES BILL—Contd.

#### Schedules I to XII and clause 1

**Mr. Speaker:** The House will now resume further consideration of Schedules I to XII and clause 1